

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2961
ANSWERED ON:13.12.2005
AYURVEDIC PRODUCTS
Budholiya Shri Rajnarayan;Singh Shri Uday

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the export of Ayurvedic Products during each of the last three years and thereafter, alongwith foreign exchange earned therefrom;
- (b) whether exporters of these products have requested the Government to resolve their various problems;
- (c) if so, the details thereof and the action taken by the Government thereto;
- (d) whether few countries have banned import of Ayurvedic products; .
- (e) if so, the details thereof and reasons therefor; and
- (f) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) The year-wise detail of exports of Ayurvedic Products are as under:

Year	US\$ Million
2003-2004	21.83#
2004-2005	62.62#

#Source: DGCI&S

(Before the year 2003-04, no separate accounts were maintained by DGCI&S for Aurvedic Medicines)

(b & c): No such request has been received recently from the exporters of Ayurvedic products.

(d & e): Health Canada, the Canadian Ministry of Health, has banned some specific Indian Ayurvedic medicines manufactured by certain companies on the ground that they allegedly contained heavy metals such as lead, mercury and/or arsenic above the permissible limits.

(f) The matter was taken up in the last meeting of the India-Canada Joint Commission held in September, 2005. Government has also advised Ayurveda, Unani and Sidha medicine manufacturers to give a self-certification regarding the presence of heavy metals, within the permissible limits, in their export products